

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2016 &
IA NO. 71 OF 2016**

Dated: 20th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

..... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Shashank Kourana

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. Mekhala for R-2

Mr. C.K. Rai
Mr. Paramhans for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **21.09.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr